

## NOTICE

All concerned are hereby informed that w.e.f. **16<sup>th</sup> January, 2020** Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3<sup>rd</sup> Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

### **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.01.2020 (FRIDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders (For fixing date)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co Ltd. Vs Nair Coal Services Ltd. Ors	K.K Sharma	Chetan S Dhore-R1 Aishwarya G –R2 Akshat Kulshresha-R3
2.	Competition App.(AT) No. 63 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
3.	Competition App.(AT) No. 64 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
4.	Competition App.(AT) No. 65 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
5.	Competition App.(AT) No. 66 of 2018  <b>Part Heard</b>	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

6.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. <b>With</b>	PranjalPrateek	Samar Bansal (R-CCI)
7.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. <b>With</b>	Atul Sharma	Samar Bansal (R-CCI)
8.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)
9.	Competition App. (AT) No. 19 of 2018	Dilip Gaur Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
10.	Competition App. (AT) No. 20 of 2018	Rajeev Gopal Vs. Competition Commission of India <b>With</b>	Nisha Kaur Uberoi	Bindu K. Nair
11.	Competition App. (AT) No. 21 of 2018	Sanjay Kumar Verma Vs. Competition Commission of India	Nisha Kaur Uberoi	Bindu K. Nair
12.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)

#### For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No. 1306 of 2019	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd & Anr.	Manisha Agrawal Narain	Abhishek Anand-RP
14.	Comp. App. (AT) (Ins) No. 1506 of 2019 <b>(With Defects)</b>	Excise and Taxation Department Vs. Allied Strips Ltd & Anr.	Manisha Agarwal Narain	Abhishek Anand
15.	Comp. App (AT) (Ins) No. 40 of 2020	Harkirat Singh Bedi Vs. The Oriental Bank of Commerce & Anr.	V. Seshagiri	
16.	Comp. App (AT) (Ins) No. 66 of 2020	S.A Pharmachem Pvt. Ltd. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
17.	Comp. App (AT) (Ins) No. 67 of 2020	Prime Marketing Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
18.	Comp. App (AT) (Ins) No. 69 of 2020	Sadhana Trading Corporation Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	

19.	Comp. App (AT) (Ins) No. 70 of 2020	Eighteen Acid & Chemicals Enterprise Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
20.	Comp. App (AT) (Ins) No. 71 of 2020	C.M.X Impex (India) Pvt. Ltd. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
21.	Comp. App (AT) (Ins) No. 72 of 2020	DSTR Infrastructure & Projects LLP Vs. Eco Drilling Fluids Pvt. Ltd. & Anr.	Mukesh Rana	
22.	Comp. App (AT) (Ins) No. 73 of 2020	Apna Organics Pvt. Ltd. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
23.	Comp. App (AT) (Ins) No. 74 of 2020	Associate Chemicals & Ors. Vs. Alok Industries Ltd. & Ors.	Ankit Kumar Lal	
24.	Comp. App (AT) (Ins) No. 76 of 2020	State Bank of India Vs. Metenere Ltd.	Ankur Mittal	
25.	Comp. App (AT) (Ins) No. 77 of 2020	Laxmi Pat Surana Vs. Union Bank of India	Sandeep Nagar	
26.	Comp. App (AT) (Ins) No. 78 of 2020	Rituraj Steel Pvt. Ltd. Vs. Amresh Shukla, RP of City Mall Vikash Pvt. Ltd. & Ors.	Anuj Kumar	Maurya Vijay Chandra
27.	Comp. App (AT) (Ins) No. 79 of 2020	Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs. Navayuga Engineering Company Ltd.	Mayank Sapra	
28.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	
29.	Comp. App (AT) (Ins) No. 81 of 2020	Pankaj Lakhamshi Soni Vs. Sand Stone Constructions	Samir Malik	
30.	Comp. App (AT) (Ins) No. 82 of 2020	Shadab Khan Vs. Nisus Finance and Investment Manager & Ors.	Amit Pawan	
31.	Comp. App (AT) (Ins) No. 83 of 2020	Shubha Sharma Vs. Mansi Brar Fernandes	Shankari Mishra	Sunil Fernandes

#### For Orders

32.	Comp. App. (AT) No. 227 of 2019	Peoples International & Services Pvt. Ltd. & Anr. Vs Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1
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		<b>With</b>		
33.	Comp. App. (AT) No. 228 of 2019	P.G.H. International Pvt. Ltd. & Anr. Vs. Ashok Kumar Khosla. & Ors.  <b>With</b>	Ankit Dubey	Anurag Sharma- R1
34.	Comp. App. (AT) No. 229 of 2019	Peoples General Hospital Pvt. Ltd. & Anr. Vs. Alliance Industries Ltd. & Ors.	Ankit Dubey	Anurag Sharma- R1
35.	Comp. App (AT) (Ins) No. 724 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors.  <b>With</b>	Arvind Kumar	Heena George Misha (R-SBI)
36.	Comp. App (AT) (Ins) No. 725 of 2019	Liberty House Group Pte. Ltd. Vs. State Bank of India & Ors.  <b>With</b>	Arvind Kumar Gupta	Heena George Misha (R-SBI)
37.	Comp. App. (AT) (Ins) No. 870 of 2019	State Bank of India. Vs. Liberty House Group Pte. Ltd.	Jasveen Kaur	Henna George
38.	Comp. App. (AT) (Ins) No. 1228 of 2019	POSCO International Corporation Vs. Mohana Cotton Ginning Pvt. Ltd.	Payal Chandra	Kumar Meher
39.	Comp. App. (AT) (Ins) No. 959 of 2019	Mohinish Kumar & Ors. Vs. Mohit Chawla RP of Premsons Super Steels Pvt. Ltd. & Ors.	Mansij Arya	Pulkit Goyal-R1 S.K. Singh-R2,3
40.	Comp. App (AT) (Ins) No. 843 of 2019	Shameek Breweries Pvt. Ltd. Vs. Manoj Kumar Agarwal & Anr.	Sankalp Sharma	Rohan Agarwal-R1 Rajesh Ratan-R3
41.	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	Sidharth Bhargava-R1 Mrinali Prasad-R2
42.	Comp. App (AT) (Ins) No. 1279 of 2019	Ramnath Vs. Sew Infrastructure Ltd. & Ors.	Karunesh Tandon	Santosh Kumar
43.	Comp. App. (AT) (Ins) No. 1303 of 2019	Allahabad Bank Vs. Poonam Resorts Ltd.  <b>With</b>	Reema Khorana	Anupam Sanghi
44.	Comp. App. (AT) (Ins) No. 1304 of 2019	Allahabad Bank. Vs. Link House Industries Ltd.	Reema Khorana	Anupam Sanghi

<b>45.</b>	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
<b>46.</b>	Comp. App. (AT) No.330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

**Note: - The Court will rise at 01:00 PM.**

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-sd/-**

**Registrar**